THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) 253.

(b) Rs. 15 per month per Chowkidar.

(c) and (d). The scales of pay of the employees under the Government of Manipur are based on the scales of pay obtaining for corresponding posts under the Government of Assam. The post of Chowkidar in Manipur is a part time one. In Assam the scales of remuneration for Village Chowkidars have not been included in the Assam Pay Schedule. The question of revision of remuneration of Chowkidars in Manipur therefore does not arise.

NATIONAL HIGHWAY NO. 39

1418. SHRI M. MEGHACHANDRA : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether there has been heavy encroachment on the Highways of Manipur, namely National Highway No. 39 and other State Highways;

(b) whether the P.W.D., Manipur have recently issued eviction orders against these encroachment; and

(c) whether these encroachments have been cleared ?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN) : (a) Yes, Sir. Some encroachments on the various roads in Manipur have been reported.

(b) Yes, Sir.

(c) Action is being taken to clear these encroachments by Manipur P.W.D.

AIRCRAFT FOR CIVILIAN TRAINING

1419. DR. KARNI SINGH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government have chalked out a programme for the production of aircraft for civilian training and private flying; and

(b) if so, the details thereof ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). Pushpak aircraft manufactured by Hindustan Aeronautics Ltd., Bangalore, are presently used for civilian training and private flying by Flying Clubs in India. Up to the end of 1967, 126 Pushpaks will have been manufactured by this Company. There are no plans in HAL at present to undertake the manufacture of any other trainer aircraft for civilian training and private flying.

The Research & Development Directorate of the Civil Aviation Deptt. has designed a light single-engined aircraft named Revati, which is intended to meet the requirements of a trainer as well as a private aircraft. The proto-type of this aircraft is undergoing flight trials at the Indian Institute of Technology, Kanpur. The question of quantity production of this aircraft can be considered only after satisfactory completion of the flying trials and the issue of Type Certificate for the aircraft.

NAGA REBELS IN MIZO HILLS

1420. SHRI DHIRESWAR KALITA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is fact that a gang of about 300 Naga rebels had been seen moving to Mizo Hills *en route* to Pakistan territory as reported in "Assam Tribune", Gauhati on the 3rd November, 1967;

(b) whether there is any possibility of interception by the border Security Force; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) The gang was intercepted by our Security Forces and four members of the gang including one self-styled officer were arrested. The gang was dispersed and has been reported that its members had turned back towards the direction from where it was coming.

(c) Does not arise.

भारतीय प्रशासनिक सेवा तथा भारतीय पुलिस सेवा के सेवानिवृत्त अधिकारियों द्वारा गैर-सरकारी नौकरी करना

1421. श्री राम सिंह अयरवाल : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले चार वर्षों में भारतीय प्रशासनिक सेवा तथा भारतीय पुलिस सेवा

के कितने सेवानिवृत्त अधिकारियों से गैर-सरकारी नौकरी करने के लिये आवेदनपत्र प्राप्त हुए; और

(ख) उनमें से कितने अधिकारियों को अनुमति दी गई ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) पच्चीस ।

(ख) छः ।

सरकार द्वारा विश्वविद्यालयों का नियन्त्रण अपने हाथ में लेना

1422. **श्री राम सिंह अयरवाल** : क्या **शिक्षा** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार प्रत्येक राज्य के एक विश्वविद्यालय का नियन्त्रण अपने हाथ में लेने का है;

(ख) यदि हां, तो इस योजना का स्वरूप क्या है; और

(ग) ऐसे राज्य कौन-कौन से हैं जिनका विचार विश्वविद्यालयों का नियंत्रण केन्द्रीय सरकार के हाथ में देने का है ?

शिक्षा मंत्री (डा० त्रिगुण सेन) : (क) जी, नहीं ।

(ख) और (ग). प्रश्न नहीं उठते ।

सागर में पालीटेक्निक

1423. **श्री राम सिंह अयरवाल** : क्या **शिक्षा** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार का विचार मध्य प्रदेश में सागर में पालिटेक्निक की स्थापना करने का है, और

(ख) यदि नहीं, तो उसके कारण क्या हैं ?

शिक्षा मंत्री (डा० त्रिगुण सेन) : (क) जी, नहीं ।

(ख) पालिटेक्निकों की स्थापना की जिम्मेदारी मुख्यतः राज्य सरकारों की है । मध्य प्रदेश की चौथी पंचवर्षीय आयोजना में सागर में पालिटेक्निक की व्यवस्था नहीं है ।

भारतीय प्रशासनिक सेवा में अनुसूचित जातियों के अधिकारी

1424. **श्री गं० च० दीक्षित** : क्या **गृह-कार्य** मंत्री यह बताने की कृपा करेंगे कि :

(क) 1952 से 1966 तक की अवधि में अनुसूचित जातियों के कितने प्रशासनिक अधिकारी मध्य प्रदेश में थे;

(ख) क्या उनमें से किसी अधिकारी को कोई पदोन्नत दी गई थी; और

(ग) यदि हां, तो उसका ब्यौरा क्या है ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री विद्या चरण शुक्ल) : (क) नो ।

(ख) सात ।

(ग) छः कनिष्ट वेतन मान (जूनियर स्केल) से वरिष्ट वेतन मान पर तथा एक वरिष्ट वेतन मान से सुपर टाइम स्केल पर पदोन्नति किये गये थे ।

I.A.S. AND I.P.S. OFFICERS OF M.P.

1425. SHRI G. C. DIXIT : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of I.A.S. and I.P.S. officers belonging to Madhya Pradesh who are at present on deputation to the Central Government; and

(b) whether such appointments have been made as per the full quota of Madhya Pradesh ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :

(a)	I. A. S.	31
	I. P. S.	31

(b) No, Sir, the number in the IAS and IPS is less than the Central deputation quota by 18 and 2 respectively.

षड़यन्त्र के मामले

1426. **श्री एस० एम० जोशी** : क्या **गृह-कार्य** मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले पांच वर्षों में देश की सुरक्षा के विरुद्ध षड़यंत्र के कितने मामलों का पता लगाया गया;

(ख) उनमें से कितने मामलों में मुकदमे चलाये गये;